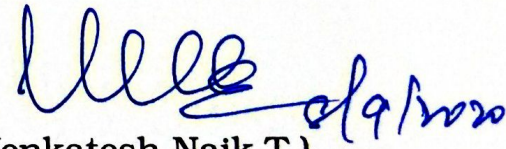


ADM No.294/2020

Office of the  
Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, dated: 08.09.2020

**NOTIFICATION**

The sitting arrangement made vide this office Notification bearing ADM No.294/2020 dated 04.09.2020 in respect of Sri Iranagouda K. Kabbur, II Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru on 08.09.2020 stands cancelled and Sri P.R. Yogesh, III Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru is placed in charge of the Court of II Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.



(Venkatesh Naik T.)

Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**Copy sent through e-mail to:**

1. The Courts concerned.
2. Government Pleaders.
3. Advocates' Association of Devanahalli through concerned courts.
4. Web-hosting.
5. Notice Board, for information.